

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI.**

**ORIGINAL APPLICATION NO. 81 of 2020 (SZ)
With
ORIGINAL APPLICATION NO. 178 of 2020 (SZ)**

IN THE MATTER OF:

Tribunal on its own motion Suo Motu
based on the News item in Dinamalar,
Chennai Edition dated 11.06.2020, "Fire
at garbage dump yard"

...Applicant(s)

Versus

The Chief Secretary to Govt. of Tamil Nadu,
Govt. Secretariat, Chennai and Ors.

..Respondent(s)

WITH

Tribunal on its own motion Suo Motu
based on the News item in Dinamalar,
Chennai Edition dated 08.09.2020,
"Garbage at Peerkankaranai Dump yard was burnt"

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The Secretary to Govt. of Tamil Nadu,
Department of Environment, Govt.
Secretariat, Chennai and Ors.

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Advocate for the Respondent: TNPCB

Tr. S. Sai Sathya Jith,
Advocate, Chennai

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**REPORT FILED ON BEHALF OF THE RESPONDENT - TAMIL NADU
POLLUTION CONTROL BOARD**

I, R. Sarasavani, D/o. Raghavan, Hindu, aged about 56 years,
having my office at No. 76, Mount Salai, Guindy, Chennai -600032, do
hereby solemnly affirm and sincerely state as follows:-

Slav
07/9/2021
JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No. 76, MOUNT SALAI, CHENNAI-600 032

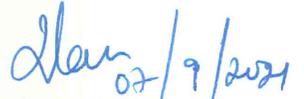
1. I am the Joint Chief Environmental Engineer, Tamil Nadu Pollution Control Board, Chennai and I am filing this Status Report on behalf of the Respondent Tamil Nadu Pollution Control Board and as such I am well acquainted with the facts of the case as per records.

2. It is respectfully submitted that, the Hon'ble NGT (SZ) has passed order dated 25.06.2021 and directed as follows:-

"Para 5. Pollution Control Board as well as Joint Committee and Public Works Departments are directed to file their independent reports regarding the present status of the dumpyard and also correctness of the status report submitted by the 7th respondents-Panchayat"

3. It is respectfully submitted that, in due compliance of the Hon'ble National Green Tribunal (Southern Zone) orders, the area in question was inspected by the officials of the TNPCB on 13.07.2021 and it was noticed that the Peerkankaranai Town Panchayat has removed the solid waste dumped in the Peerkankaranai Dump yard and sent to the dumpsite at Appur Village of Kattankulathur Block for disposal. It was also noticed that no activity is being carried out in the said site and the same was utilized by the local body for parking their vehicles.

Under the above circumstances, it is humbly prayed that this Hon'ble National Green Tribunal may be pleased to pass such further or other orders as this Hon'ble Tribunal may deem fit and proper in the facts and circumstances of this case and thus render justice.


JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No. 76, MOUNT SALAI, CHENNAI-600 032
BEFORE ME

VERIFICATION

I, R. Sarasavani, D/o. Raghavan, working as Joint Chief Environmental Engineer, Tamil Nadu Pollution Control Board, Chennai, do hereby verify that the contents of above report are true to the best of my knowledge through records.

Verified at Chennai on this 7th day of September, 2021.

Ran
07/9/21

**JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No. 76, MOUNT SALAI, CHENNAI-600 032**

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POLLUTION CONTROL BOARD.

Advocate for the Respondent: TNPCB
Tr. S. Sai Sathya Jith,
Advocate, Chennai

Date: 07.09.2021

Date of Hearing: 08.09.2021